

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 88
ANSWERED ON MONDAY, DECEMBER 04, 2023
AGRAHAYANA 13, 1945 (SAKA)**

NEW COMPANIES IN BIHAR

QUESTION

88. SHRI VIJAY KUMAR:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

- (a) whether the Government has any scheme to set up new companies in Bihar;**
- (b) if so, the details thereof; and**
- (c) the steps taken or to be taken by the Government in this regard?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) to (c): A company can be incorporated having registered office in any State of the Country in accordance with the provisions of the Companies Act, 2013 (Act) and rules made thereunder. The applications filed for incorporation of companies are processed centrally at Central Registration Centre (CRC) which has been established for expeditious processing of such applications. During the financial years 2021-22 and 2022-23, 10,776 companies were incorporated having their registered office in the State of Bihar as per information available on MCA-21 registry.
